THE MINISTER OF EXTERNAL Afghanistan figured in the recent (a) and (b) India's stand on Afghanistan is consistent and principled, Afghanistan figured in the recent high level exchange of views on different occasions- between India and the countries concerned. India supports the UN Secretary General's initiative for a negotiated political settlement which takes into account the legitimate interests of all parties.

Written Answers

Retirement of Government employees

- 3157. SHRI SYED AHMAD HASHMI: Will the, PRIME MINISTER be pleased to
- (a) whether there is any proposal under Government's consideration to follow a new rule in the matter of retirement of Central Government employees where undei- the Central Government employees will be allowed to retire twice in a year on the 30th June and the 31st December of every year after reaching the age of superannuation; and
- (b) if so, by when the said rule is likely to he implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) Doe_s not arise.

Demand for Finances by the Pondicherry Administration

- 3158. SHRI V. NARAYANASAMY: Will the Mmister of HOME AFFAIRS be pleased
- (a) the amount demanded in the financial year 1984-85 for the Union Territory of Pondicherry for the Plan and non-Plan
- (b) the amount earmarked in the year for the said schemes;

(c) the amount spent till November, 19S5 under different heads with details;; and

to Questions

(d) whether there was any time bound programme formulated aid the target was achieved till November, 1985, if not what are the, reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA)-

- (1) Plan Schemes : Rs. 3148.63 l. khs Non plan schemes : Rs. 1810-07 lakhs
- (b) Pina Schemes: Rs.3000.00 lakhs Non-plan Schemes : Rs. 941.46 lebbs-
- Amount spent till the end of the Second Quarter (September), 1985.

(Rs. in lakhs)

Agriculture & Allied services	38.81
Rural Development	44.24
Irrigation & Flood Contel	59.77
Energy	50.31
Industry	65.49
Transport	53-36
Other Economic Services	1.66
Social services	217.41
General Services	7.46

(d) Targets for various programmes have been fixed with in the frame-work of the overall Plan and Annual Plan.

न्यायालयों में दानापुर छावगी बोर्ड के लिम्बत पड़े मामले

3159. श्री दुर्ग प्रसाद क्या प्रधान मंत्री यह बताने की हुपा करेंगे न्यायालय, पटना उच्च न्यायालय ग्रौर पटना सन्न न्यायालय में दानापर छावनी बोर्ड के कितने मामले कितने वर्षों से लम्बित पड़े हैं और इन मामलों पर छावनी बोर्ड धनराशि व्यय की है ?

रका अनुसन्धान और विकास विभाग में राज्य मंत्रो (औं ग्रहण सिह): उच्चत्तम न्यायालय, पटना उच्च न्यायालय और पटना सल न्यामालय में दानापुर छावनी बोर्ड में संबंधित अनिर्णीत मामली को संख्ना और उनके अनिर्णीत पड़े रहने की अवधि इस प्रकार है :--

> द्यनिर्णीत की सामलो पडे रहने की स्रवधि संह्या

2≉ 1976 और 1980 उच्चतम न्यायालय

लक्षव न्यायालय.

पटना

2 19/5 और 1984

पटना सब न्यायासय 21 - 1975 से श्रव तक

अपर बनाए गए न मलों हिंहत सभी कान्नी भामलों में 1980-81 स 9984-85 लगभग 76,30 है वर्ष गए ।

Suspension of ACBI Officer

3160. SHRI CHATURANAN MISHRA; Will the PRIME MINISTER be pleased to state:

- (a) whether a DSP of C.B.L has been suspended for assaulting and trying to implicate in a false case.the Jiont Director (Enforcement) of the Delhi Transport Authority;
- (b) if so, what are the details of the case; and
- (c) what action Government are ,;smplating to protect the morale ofi honest officers against similar acts of intimidation⁰

THE DEPUTY MINISTER iN* THE MINISTRY PERSONNEL OF AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P CHIDAMBARAM): (a) and (b) On a complaint of the Joint Director (Enforcement), Directorate of Transport, Delhi Administration, an enquiry has been ordered

against a Deputy Superintendent of Police Special Police Establishment (CBI), 'for his alleged misconduct and he has been placed under suspension. Earlier on a complaint a case was registered and a trap was laid against the said Joint Director (Enforcement) by the Deputy Superintendent of Police.

to Questions

(c) Sufficient safeguards exist in. the Central Bureau of Investigation to protect the morale of honest officers and prevent registration and investigation of cases without proper authority Cases of breach of instructions in this regard are dealt with promptly and sternly.

Setting up pf Naval Academy

3161. SHRI M. KADHARSHA: Will the PRIME MINISTER be pleased to

- (a) whether Government have finalised the decision to set up a Naval Academy;
 - (b) rf ro, what are the details thereof;
- (c) if not, by when the decision is to be taken; and
-) what are the reasons for delay in this regard"?

MINISTER OF STATE IN THETHE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT RI ARUN SINGH); (a) and (b) Yes, Sir. It has been decided to estew Naval Academy at i mala in Cannanore District of Kerala. Land has been taken over for this purpose.

(c) and (d) Do not arise.

Forest Area in the country

3161. SHRI M. KADHARSHA: Will the PRIME MINISTER be pleased to state;

(a) what is the percentage of the forest area to the total land area in the country;